

**HIGH COURT OF JAMMU AND KASHMIR AT  
SRINAGAR**

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**Subject: Modification to the Roster for the week commencing 23<sup>rd</sup>  
of September, 2019.**

**NOTIFICATION**

No: 845/RG

Dated:- 26.09.2019

Hon'ble the Chief Justice has been pleased to issue the following modifications to the roster for the week commencing 23<sup>rd</sup> of September, 2019:-

- i. A Division Bench comprising Hon'ble Mr. Justice Dhiraj Singh Thakur and Hon'ble Mr. Justice Rashid Ali Dar is constituted to hear the cases listed on 27<sup>th</sup> September, 2019 before the Division Bench in Srinagar wing of the High Court.
- ii. A Division Bench comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Rajesh Bindal is constituted to hear the cases listed on 27<sup>th</sup> September, 2019 before the Division Bench in Jammu wing of the High Court.
- iii. The cases listed on 27<sup>th</sup> September, 2019 before Single Bench No.2 in Jammu wing of the High Court shall be taken up at 8:30 am by Single Bench No. 4 presided over by Hon'ble Mrs. Justice Sindhu Sharma.

  
(Sanjay Dhar) 19  
Registrar General

No:

Dated: 26.09.2019

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
4. Secretary to Hon'ble Mrs. Justice Sindhu Sharma.
5. Secretary to Hon'ble Mr. Justice Rashid Ali Dar.  
.....for information of their Lordships.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and further action.
7. CPC e-Courts High Court of J&K for information and for uploading the same on the official website of the High Court.

  
Registrar General